प्रधान मंत्री (श्रीमती इन्दिरा गांधी): परमाणु ऊर्जा के शान्तिपूर्ण प्रयोजनों के क्षेत्र में सहयोग करने के लिए बंगला देश तथा भारत में एक करार पर 27 अगस्त, 1973 को ढाका में हस्ताक्षर हुए थे। इसकी मुख्य बातें नीचे दी जाती हैं

(क) पारस्परिक समझौते के आधार पर सहयोगात्मक कार्यक्रमों की योजना तैयार करना तथा उनका निष्पादन करना,

(ख) चिकित्सा, खेतीबाड़ी एवं उद्योग, इंजीनियरी तथा सामान्य वैज्ञानिक अनुसंधान के क्षेत्र में रेडियोआइसोटोपों तथा विकिरण स्रोतों का अनुप्रयोग,

(ग) आधारभूत अनुसंधान के क्षेत्र में न्यूक्लीय इलैक्ट्रनिकी तथा उपकरणों का विकास,

(घ) परमाणु विद्युत रिएक्टरों की स्थापना से सम्बन्धित अनुसंधान एवं विकास कार्य,

(ङ) करार करने वाली पार्टियों के सक्षम संगठन द्वारा समय-समय पर पारस्परिक हितों के आधार पर किये जाने वाले ऐसे निर्दिष्ट कार्य जिन पर सहमति प्रदान की जा चुकी है,

(च) वैज्ञानिक कर्मचारियों एवं विशेषज्ञों का आदान-प्रदान, वैज्ञानिक एवं तकनीकी प्रकाशनों का आदान-प्रदान, तकनीकी दस्तावेजों तथा उपस्करों एवं उपकरणों का आदान-प्रदान तथा प्रशिक्षण सम्बन्धी कार्यक्रमों में भाग लेना।

यह करार पांच वर्ष की अवधि तक के लिए लागू रहेगा जिसे पारस्परिक समझौते के आधार पर बढ़ाया जा सकता है।

†[THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): An agreement between Bangladesh and India on cooperation in the field of peaceful uses of atomic energy was signed in Dacca on 27th August 1973. Its salient features are given below

(a) Planning and execution of collaborative programmes as mutually agreed upon

(b) Application of radioisotopes and radiation sources in medicine, agriculture and industry, engineering and in general scientific research

(c) Development of nuclear electronics and instrumentation for basic research

(d) Research and Development work connected with the setting up of Atomic Power Reactors

(e) Other areas of mutual interest that may be identified and agreed upon from time to time by the competent organ of the contracting parties

(f) Exchange of scientific workers and experts exchange of scientific and technical publications exchange of technical documentation and of apparatus and equipment and participation in training programmes

This agreement will continue to be in force for a period of five years which can be extended by mutual agreement]

†[ ] English translation

Observance of holidays for Muslim Festival in Khadi Gramodyog, New Delhi

1348 SHRIMATI VIDYAWATI CHATURVEDI Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

(a) the details of the Muslim festivals on which holidays are being observed at present in the Khadi Gramodyog Bhawan, New Delhi;

(b) if so whether such holidays were observed in the past,

(c) the reasons for their discontinuance and

(d) whether some steps are proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI Z. R. ANSARI) (a) to (d) Only eight paid holidays are observed annually in Khadi Gramodyog Bhawan, New Delhi. Three of them are Republic Day, Independence Day and Gandhi Jayanti. Remaining five paid holidays are decided by the Manager in consultation with the staff. During the past three years, none of the Muslim Festivals was observed as paid holiday in the Bhavan.

नई दिल्ली के खादी ग्रामोद्योग भवन के कर्मचारियों को अन्तरिम सहायता का दिया जाना

1349. **श्रीमती विद्यावती चतुर्वेदी : क्या औद्योगिक विकास तथा विज्ञान और प्रौद्योगिकी** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नई दिल्ली के खादी ग्रामोद्योग भवन मे अंशदायी भविष्य निधि के प्रयोजनों के लिए तथा नगर भत्ता स्वीकृत करने के लिए अंतरिम सहायता की राशि नही गिनी जाती है ; और

(ख) यदि हां, तो उसके क्या कारण है ?

†[Grant of interim relief to employees of Khadi Gramodyog Bhawan, New Delhi

1349. SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether it is a fact that the amount of interim relief is not taken into account for the purposes of C.P.F. and the grant of city allowance in the Khadi Gramodyog Bhawan, New Delhi, and

(b) if so, the reasons therefor?]

औद्योगिक विकास मंत्रालय मे उपमंत्री (श्री जैड० आर० अन्सारी) (क) तथा (ख) खादी ग्रामोद्योग आयोग मामले की जाच कर रहा है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI Z. R. ANSARI). (a) and (b) The matter is under examination in the Khadi and Village Industries Commission.]

नई दिल्ली के खादी ग्रामोद्योग भवन के कर्मचारियों को प्राप्त सुविधाएं

1350 **श्रीमती विद्यावती चतुर्वेदी : क्या औद्योगिक विकास तथा विज्ञान और प्रौद्योगिकी** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खादी ग्रामोद्योग आयोग, बम्बई के स्थायी आदेश स० 752 दिनाक 14 फरवरी, 1969 के अनुसार नई दिल्ली के खादी ग्रामोद्योग भवन के कर्मचारियो को सुविधाएं तथा लाभ नही दिये जा रहे है ;

(ख) यदि हां, तो उसके क्या कारण है , और

(ग) उक्त स्थायी आदेश स० 752 के अंतर्गत नई दिल्ली के खादी ग्रामोद्योग भवन के कर्मचारियो को कब तक सुविधाए तथा लाभ उपलब्ध कराये जाने की सभावना है ?

†[Benefits enjoyed by employees of Khadi Gramodyog Bhawan, New Delhi

1350 SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state.

(a) whether it is a fact that the facilities and benefits are not being provided to the employees of Khadi Gramodyog Bhawan, New Delhi as per standing order No 752, dated 14th February, 1969 of the Khadi Gramodyog Commission, Bombay,

(b) if so the reasons therefor, and

†[ ] English translation